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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. No.11 of 2003
M.A. No.14 of 2003
M.A. No.29 of 2003

This the 3rd day of January, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri V. Srikantan, Member (A)

1. Shri Mangat Ram
Son of Shri Hukam Chand
Posted at P.W.D. Electrical Division No.VII,
Under I.S.B.T. Yamuna Bridge,
Delhi-110006.
2. Shri Azad Singh,
Son of Late Shri Kanwar Lal
Posted at P.W.D. Electrical Division No.VII,
Under I.S.B.T. Yamuna Bridge,
Delhi-110006.
3. Shri Des Raj
Son of Late Shri Dayal Chand,
Posted at P.W.D. Electrical Division No.VII,
Under I.S.B.T. Yamuna Bridge,
Delhi-110006.
4. Shri Ashok Kumar
Posted at P.W.D. Electrical Division No.VII,
Under I.S.B.T. Yamuna Bridge,
Delhi-110006.
5. Shri Girish Chand
Son of Shri Harsh Pati Kaptyal,
Posted at P.W.D. Electrical Division No.VII,
Under I.S.B.T. Yamuna Bridge,
Delhi-110006.
6. Shri Kaleshwar Bhagat
Son of Shri Ram Vilas Bhagat,
Posted at P.W.D. Electrical Division No.VII,
Under I.S.B.T. Yamuna Bridge,
Delhi-110006.
7. Shri Virender Singh
Son of Shri Shree Kishan
Posted at P.W.D. Electrical Division No.VII,
Under I.S.B.T. Yamuna Bridge,
Delhi-110006.
8. Shri Inder Singh
Son of Shri Chatter Singh,
Posted at P.W.D. Electrical Division No.VII,
Under I.S.B.T. Yamuna Bridge,
Delhi-110006.
9. Shri Mahesh Babu
Son of Shri Shyam Lal
Posted at P.W.D. Electrical Division No.VII,
Under I.S.B.T. Yamuna Bridge,
Delhi-110006.

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10. Shri Devinder Prasad
Son of Shri Sita Ram Prasad
Posted at P.W.D. Electrical Division No.VII,
Under I.S.B.T. Yamuna Bridge,
Delhi-110006.
11. Shri Harish Chand Tiwari
Son of Shri Jai Dutt Tiwari,
Posted at P.W.D. Electrical Division No.VII,
Under I.S.B.T. Yamuna Bridge,
Delhi-110006.
12. Shri Satish Chand
Son of Shri Bhagwati Prasad
Posted at P.W.D. Electrical Division No.VII,
Under I.S.B.T. Yamuna Bridge,
Delhi-110006.
13. Shri Man Bahadu
Son of Shri Badhi Bahadur
Posted at P.W.D. Electrical Division No.VII,
Under I.S.B.T. Yamuna Bridge,
Delhi-110006.
14. Shri Satbir Singh
Son of Shri Hari Singh,
Posted at P.W.D. Electrical Division No.II,
Old Secretariat.
Delhi-110054.
15. Shri Lokesh Kumar
Son of Shri Laxmi Narain,
Posted at P.W.D. Electrical Division No.XII,
16. Shri Gopal Jha
Son of Shri Ramakant Jha
Posted at P.W.D. Electrical Division No.VII,
Under I.S.B.T. Yamuna Bridge,
Delhi-110006.
17. Shri Virender Prasad
Son of Shri Janchi Ram
Posted at P.W.D. Electrical Division No.VII,
Under I.S.B.T. Yamuna Bridge,
Delhi-110006.
18. Shri Subhas Chand
Son of Shri Mauji Ram,
Posted at P.W.D. Electrical Division No.VII,
Under I.S.B.T. Yamuna Bridge,
Delhi-110006.
19. Shri Daya Chand
Son of Shri Jogi Ram,
Posted at Y.B.P.S. (Division)
P.W.D. Electric Division-IV.
20. Shri Pala Ram
Son of Shri Jai Narain
Posted at P.W.D. Electrical Division No.VII,
Under I.S.B.T. Yamuna Bridge,
Delhi-110006.

21. Shri Virender Singh
Son of Shri Ganga Bishan,
Posted at P.W.D. Electrical Division No.VII,
Under I.S.B.T. Yamuna Bridge,
Delhi-110006.

22. Shri Jawahar Lal
Son of Shri Ram Swaroop,
Posted at P.W.D. Civil Division No.XV,

23. Shri Rohtas
Son of Shri Munshi Ram,
Posted at P.W.D. Civil Division No.XV.

24. Shri Ramakant Manjhi
Son of Shri Bangali Manjhi,
Posted at P.W.D. Electrical Division No.VII,
Under I.S.B.T. Yamuna Bridge,
Delhi-110006.

25. Shri Tej Pal Singh
Son of Shri Ram Kumar,
Posted at P.W.D. Electrical Division No.VII,
Under I.S.B.T. Yamuna Bridge,
Delhi-110006.

26. Shri Pala Ram
Son of Shri Zile Singh,
Posted at P.W.D. Electrical Division No.II,
Old Secretariat,
Delhi-110006.

27. Shri Bhagwati Prasad
Son of Shri Gajraj Singh,
Posted at P.W.D. Electrical Division No.IV,

28. Smt. Raj Rani
Wife of Late Shri Vimlesh Kumar,
Posted at P.W.D. Electrical Division No.IV,
Under I.S.B.T. Yamuna Bridge,
Delhi-110006.

29. Shri Virender Singh
Son of Shri Ashe Lal,
Posted at P.W.D. Electrical Division No.VII,
Under I.S.B.T. Yamuna Bridge,
Delhi-110006.

30. Shri Madan Lal
Son of Shri Rambir Singh,
Posted at P.W.D. Electrical Division No.IV,

31. Shri Shadi Ram
Son of Shri Tundaram Azad,
Posted at P.W.D. Civil Division No.XV,
Under I.S.B.T. Yamuna Bridge,
Delhi-110006.

32. Shri Jaibir Singh
Son of Shri Jog Ram,
Posted at P.W.D. Electrical Division No.II,
Old Secretariat,
Delhi-110006.

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33. Shri Ram Pal Singh
Son of Shri Khacheru Singh,
Posted at P.W.D. Electrical Division No.VII,
Under I.S.B.T. Yamuna Bridge,
Delhi-110006.

Corresponding addresses of
All the Applicants,
C/o Shri Umesh Singh,
Chambers No.B-13-14, Bawa Gurcharan Singh,
Block, Tis Hazari Courts,
Delhi-110054.

....Applicants
(Shri Mangat Ram one of the applicants is present
though their counsel is absent.

Versus

1. Union of India
Ministry of Urban Development,
Through Secretary,
C.P.W.D., Nirman Bhawan,
New Delhi.
2. The Director General (Works),
Ministry of Urban Development,
Through Secretary,
C.P.W.D., Nirman Bhawan,
New Delhi.

....Respondents

ORDER (ORAL)

Shri Justice V.S. Aggarwal, Chairman :

M.A. No.14/2003

MA 14/2003 is allowed subject to just exceptions. Filing a joint application is permitted.

M.A. No.29/2003

MA 29/2003 filed by the applicants seeking condonation of delay in re-filing the present OA. MA is allowed. Delay in re-filing is condoned.

O.A. No.11/2003

Applicants seek that the act of the respondents in not granting the service benefits of regularisation since the date of their initial

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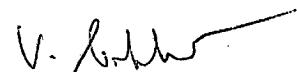
appointments is invalid and illegal. They should be granted the service benefits of regularisation since the date of their initial appointment with the respondents.

2. It is contended that the applicants have been in the employment of the C.P.W.D. and working on various posts. They have been performing since their initial appointments the duties that are being performed by regular and permanent employees. They contend that they have not given the benefit of service of regularisation from the date of their initial appointments.

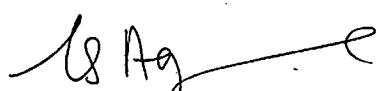
3. In this regard, the applicants have submitted representations dated 24.9.2002 separately. A legal notice of the same date even had been sent.

4. Taking stock of the totality of the facts when the matter is under consideration, it is directed that the respondent No.2 would consider the legal notice referred to above as a representation and pass a speaking order in this regard preferably within six months from the date of receipt of a certified copy of the present order. Nothing said herein should be taken as an expression of opinion on the matter.

5. With these observations, the OA is disposed of at the admission stage.



(V. Srikantan)
Member (A)



(V.S. Aggarwal)
Chairman